

IT E M NO.3 1

COUR T NO.4

S E C T I O N XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL AP P E A L NO(s). 82 4 7 OF 20 0 1

K E R A L A S T A T E C A S H E W D E V E L O P M E N T C O R P .

Appellant (s)

V E R S U S

S H A H A L H A S S A N M U S S A L I A R & A N R .

Respondent(s)

(With appln(s) for directions, Intervention/ I mplead ment
and office report)

W I T H Civil Appeal NO. 82 4 8 of 2 0 0 1

(With office report)

Civil Appeal NO. 82 4 9 of 2 0 0 1

(With appln(s) for Intervention/I mplead ment and permission to
sell a portion of the property and directions and office report)

Civil Appeal NO. 82 5 0 of 2 0 0 1

(With appln. for clarification and exem. from filing
c/c of the impugned judgment)

Civil Appeal NO. 82 5 1 of 2 0 0 1

(With appln. for exem. from filing c/c of the impugned
judgment and office report)

Civil Appeal NO. 82 5 2 of 2 0 0 1

(With appln. for intervention/i mplead ment and directions and
office report)

Cont. P (C) No. 34 5 / 2 0 0 3 in C.A. No. 82 4 7 / 2 0 0 1

(With appln. for exem. from filing personal appeara nce and
office report)

(For final disposal)

Cont. P.(C) No. 3 4 6 / 2 0 0 3 in C.A. No. 82 4 9 / 2 0 0 1

(With appln. for exem. from filing personal appeara nce and
office report)

(For final disposal)

Cont. P.(C) No. 3 4 7 / 2 0 0 3 in C.A. no. 8 2 5 2 / 2 0 0 1

(With appln. for exem. from filing personal appeara nce and
office report)

(For final disposal)

S L P(C) No. 21 9 1 3 / 2 0 0 2

(With appln. for permission to place addl. documents on record
and directions and with prayer for interim relief and office report)

(For final disposal)

S L P(C) No. 24 6 8 3 / 2 0 0 2

(With appln. for exem. from filing c/c of the impugned judgment
and with prayer for interim relief and office report)

(For final disposal)

SL P(C) No. 133 / 2003

(With appln. for exem. from filing c/c of the impugned judgment
and substitution of LR s. of the deceased respondent)
(For final disposal)

Date: 09 / 05 / 2008 These petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. T.L.V. Iyer, Sr. Adv.
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Mr. Biju Praman, Adv.

Mr. P. Vinay Kumar, Adv.

Mr. Yashobanto Das, Sr. Adv.
Mr. R. Sathish, Adv.

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Ms. C.S. Rajani, Adv.
Mr. M.T. George, Adv.

Mr. C.S. Rajan, Sr. Adv.
Mr. A. Raghunath, Adv.

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Mr. Ramesh Babu M.R., Adv.

UPON hearing counsel the Court made the following
O R D E R

CIVIL APPEAL NOS. 8247 / 2001, 8249 / 2001, 8248 / 2001,
8250 / 2001, 8251 / 2001 AND 8252 / 2001

Arguments heard.
Judgment reserved.

Contd...3/-

CONT. PET.(C) NO.345 / 2003 IN C.A. NO.8247 / 2001,
CONT. PET.(C) NO.346 / 2003 IN C.A. NO.8249 / 2001, CONT. PET.(C)
NO.347 / 2003 IN C.A. NO.8252 / 2001, S.L.P.(C) NO.21913 / 2002,
S.L.P.(C) NO.24683 / 2002 AND S.L.P.(C) NO.133 / 2003

List these matters after the disposal of Civil Appeal

Nos. 8247 - 8252 / 2001.

(Vijay Aggarwal)

(Neena Verma)

